

111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.581/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M

Name of the Company	BFS Infrastructure Pvt.Ltd.		
Under Section	66		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TIAINLA
by Director

2. Noelle Banerjee
(Advocate)

O/o RD (ER)
MOA

Petitioner

10/1/18
10/1/18

O R D E R

Ld. Counsel for the petitioner and the Ms. Tiainla, Dy. Director from the O/o the Regional Director, Eastern Region, Ministry of Corporate Affairs representing the Central Government is present.

Dy. Director prayed that 3 weeks' time may be given for filing reply. Prayer is allowed. Reply may be filed within 3 weeks with a copy in advance to the petitioner. Thereafter rejoinder, if any, may be filed within 3 weeks.

List it on 08/03/2018.

sd
(Jinan K.R.)
Member (J)

sd
(V.P.Singh)
Member (J)